

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)

Appeal No. 244 of 2012

Dated : 29th June, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Mr. Atul Shankar Mathur
Ms. Shruti Verma
Mr. Shounak Mitra

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R-1

ORDER

We have heard Mr. Buddy A. Ranganadhan, Learned Counsel for the Appellant.

Post the matter for further hearing on 18.07.2013 at Delhi Bench at 2.30 p.m.

(V.J. Talwar)
Technical Member
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(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson